

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/2238/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
Special Judge, CBI, Assam
Additional Court No.3,
Chandmari, Guwahati-03.

Dated Guwahati, the 11th June, 2020.

Sub:- Station leave.

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/307/E dated 09.06.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with the official vehicle of the establishment, at your own cost, on 13.06.2020, has been granted, subject to adherence to lockdown protocols.

The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati and in his absence Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati shall remain in-charge of your Court and Office.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-314/93/2238/A, dated 11'6'2020

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Chandmari, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Raj